

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 613
IB-2260(ND)/2019

IN THE MATTER OF:

M/s. Utsav Securities Pvt. Ltd.

...PETITIONER

Vs.

M/s. SNS Diagnostics Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 27.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is adjourned to 17.10.2022.


(COURT OFFICER)